

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item 27**

**CA Nos. 510/2019**

**IA No. 318/2021**

**in**

**CP(IB) No. 136/Chd/Hry/2018**

**(Admitted Matter)**

**Under Section 9 & 60(5), 66, 68 &  
70 IBC 2016**

**In the matter of:-**

Ashok Kumar and Brothers

Vs.

.....Petitioner

K.T.C. Foods Pvt. Ltd.

.....Respondent

Due to paucity of time, the matter could not be taken up, hence,  
adjourned to 02.05.2023.

Sd/-  
Court Officer

March 09, 2023  
VN